

ITEM NO.4

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).180/2022

NATIONAL COMPANY LAW TRIBUNAL BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 05-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. V.K. Choudhary, Sr. Adv.  
Mr. Sanjiv Sen, Sr. Adv.  
Mr. P. Nagesh, Adv.  
Mr. Saurabh Kalia, Adv.  
Mr. Sameer Choudhary, Adv.  
Ms. Supriya Juneja, AOR  
Mr. Aditya Singla, Adv.  
Mr. A. Sahitya Veena, Adv.  
Mr. Rahul Ahuja, Adv.  
Mr. Prachi Bhatia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable in four weeks.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master